

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 54 of 2013 & I.A. No. 82 of 2013

Dated : 23rd September, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Gujarat Urja Vikas Nigam Ltd. Appellant (s)

Versus

**Gujarat Electricity Regulatory Commission
& Ors. Respondent (s)**

Counsel for the Appellant (s) : Ms. Swagatika Sahoo

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan for R-2

ORDER

Learned counsel for the parties submit that their respective written submissions will be filed today in the Registry during the course of the day.

Judgment is reserved.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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